

<i>States</i>	<i>Production in Metric Tonnes</i>	
	<i>1987-88</i>	<i>1988-89</i>
<i>1</i>	<i>2</i>	<i>3</i>
Andhra Pradesh	31860	34260
Tamil Nadu	11980	12360
Goa	12090	12780
Maharashtra	21360	24380
Orissa	22320	26770
West Bengal	3404	2892
Pondicherry	257	265
Tripura	50	48
Total	260261	274335

(b) Yes, Sir

Kernels for the last two years are furnished below:

(c) The export figures of cashewnut

<i>Export of Cashewnut Kernels</i>	<i>Quantity in Metric Tonnes</i>
<i>1</i>	<i>2</i>
1988-89	34023
1989-90	45133

Participation of MRTP/FERA Companies in the Domestic Seed Industry

8191. SHRI RAMDAS SINGH. Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government allowed participation of MRTP/FERA Companies in the

domestic seed industry;

(b) if so, the particulars of MRTP/FERA Companies who participated so far and the incentives provided to the domestic seed industry so far; and

(c) what other benefits are proposed to be given to the Seed Industry for export earnings?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) Yes, Sir.

(b) The names of MRTF/FERA Companies who have been permitted to operate in the seed sector are given in the attached Statement. The following incentives are provided to the domestic seed industry;

- (i) reduction of the import duty on seeds;
- (ii) reduction of the import duty of machines and equipments which are not manufactured in the country or for which the technology upgradation is necessary.
- (iii) Pre-shipment credit upto 180 days is allowed at 9.5% rate of interest per annum. Beyond 180 days and in all upto 270 days, with the prior approval of the RBI, the rate of interest is 11.5% per annum. Post-shipment credit is also allowed at 9.5% per annum; and
- (iv) Cash compensatory support at the rate of 10% on the export of seeds.

(c) Policy initiatives required for augmenting export of seeds is reviewed from time to time based upon suggestions received from various quarters including seed industry.

STATEMENT

MRTF Companies

1. M/s. Hindustan Lever Ltd.
2. M/s. ITC Ltd

3. M/s National Organic Chemicals & Industries Ltd.
4. M/s. Hoechst India Ltd.
5. M/s. J.K. Industries Ltd.
6. M/s. J.K.B.M. Ltd.
7. M/s Rellis India Ltd.

FERA Companies

1. M/s Sandoz India Ltd.
2. M/s Cargill Seeds India Pvt. Ltd.

Voluntary Organisations Receiving Foreign Funds

8192. SHRI M.V. CHANDRASHEKARA MURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large of voluntary organisations receiving huge amounts from abroad are working in India in the field of human welfare, economic development and ecological environment;

(b) if so, the names of first ten voluntary organisations receiving maximum funds from foreign countries/sources for the last three years and the funds received by each organisation, year-wise;

(c) the guidelines issued by Government for these voluntary organisations to grant funds to the regional and local welfare societies; and

(d) the check being exercised by Government over their funding?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.